

## **PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD - WORKSHOP -** Nomination of Special Judges who are dealing with POCSO Act Cases in the State to participate in the State Level Workshop on POCSO Act, 2012 on 30.01.2021 (Saturday) from 10.00 am to 4:00 pm at Hotel The Plaza (Telangana Tourism) Begumpet, Hyderabad - **Relief arrangements - ORDERS - ISSUED.**

- Read:**
1. Letter No.15/TSCPCR/2021, dated 19.01.2021, from the Chairperson, Telangana State Commission for Protection of Child Rights, Government of Telangana, Hyderabad..
  2. High Court's letter in Roc.No.131/SO/2021, dated 28.01.2021.

### **ORDER ROC.No.321/2021-B.SPL., DATED:29.01.2021.**

**The High Court is pleased to pass the following Orders:**

The following Special Judges who are dealing with POCSO Act Cases in the State mentioned in column number 2, and who are nominated to participate in the State Level Workshop on POCSO Act, 2012 on 30.01.2021 (Saturday) from 10.00 am to 4:00 pm at Hotel The Plaza (Telangana Tourism) Begumpet, Hyderabad vide High Court's letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their respective post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Workshop at Hyderabad.


| <b>SL. NO</b> | <b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>  | <b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>          |
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|               | <b>(2)</b>   | <b>(3)</b>  |
| 1)            | <b>Sri T.Narsi Reddy</b> , II Addl. District and Sessions Judge (Fast Track Court), Nizamabad.                           | I Addl. District and Sessions Judge, Nizamabad.   |
| 2)            | <b>Smt. M.Bhavani</b> , III Addl. District and Sessions Judge (Fast Track Court), Nalgonda.                              | IV Addl. District and Sessions Judge (II Fast Track Court), Nalgonda.   |
| 3)            | <b>Smt. Y.Padma</b> , IV Addl. District and Sessions Judge (Fast Track Court), Warangal.                                 | Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Additional District and Sessions Judge, Warangal. |
| 4)            | <b>Sri R.Raghunath Reddy</b> , IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District. | Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, L.B.Nagar, Rangareddy District.                     |
| 5)            | <b>Smt. K.Aruna Kumari</b> , II Addl. District and Sessions Judge (Fast Track Court), Khammam.                           | Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam, Khammam District.                                      |
| 6)            | <b>Smt. D.Madhavi Krishna</b> , IV Addl. District and Sessions Judge (Fast Track Court), Warangal.                       | Judge, Family Court-cum-VII Addl. District and Sessions Judge, Karimnagar.  |

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| 7)  | <b>Sri A.Veeraiah</b> , II Addl. District and Sessions Judge (Fast Track Court), Mahabubnagar.   | Prl. District and Sessions Judge, Mahabubnagar..  |
| 8)  | <b>Smt. J.Maithreyi</b> , II Addl. District and Sessions Judge (Fast Track Court), Medak at Sangareddy.  | Judge, Family Court-cum-VII Addl. District and Sessions Judge, Sangareddy, Medak District..   |
| 9)  | <b>Smt. G.Premalatha</b> , XIII Addl. Chief Judge (Fast Track Court), Hyderabad.   | I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.   |
| 10) | <b>Smt. R.Danie Ruth</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Khammam.                                    | Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum-VIII Addl. District Judge, Khammam, Khammam District. |
| 11) | <b>Sri N.Santhosh Kumar</b> , Fast Sessions Track Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Gadwal, Mahabubnagar District.           | Prl. District and Sessions Judge, Mahabubnagar.   |
| 12) | <b>Smt. P.Annie Rose Christian (FAC)</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Mahabubnagar.               | I Addl. District and Sessions Judge, Mahabubnagar.  |
| 13) | <b>Sri S.Ravi Kumar (FAC)</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Nagarkurnool, Mahabunagar District.    | Prl. District and Sessions Judge, Mahabubnagar.   |
| 14) | <b>Sri Boya Srinivasulu (FAC)</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Wanaparthy, Mahabubnagar District. | I Addl. District and Sessions Judge, Mahabubnagar.  |
| 15) | <b>Sri P.Vasanath (FAC)</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Shadnagar, Mahabubnagar District.        | I Addl. District and Sessions Judge, Mahabubnagar.  |
| 16) | <b>Sri K.Kalyan Chakravarthy (FAC)</b> , Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act Court, Suryapet, Nalgonda District.  | I Additional District and Sessions Judge, Nalgonda.   |

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop on 30.01.2021 (Saturday) from 10.00 am to 4:00 pm at Hotel The Plaza (Telangana Tourism) Begumpet, Hyderabad.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://www.tshc.gov.in>. The downloaded copy from the web site is valid for relieving.
  2. **The officers are entitled only for actual journey time.**

  
**REGISTRAR GENERAL** 21/1